

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 545
TO BE ANSWERED ON 3RD FEBRUARY, 2026

BENEFICIARIES OF PM-KISAN

545. SHRI NARESH CHANDRA UTTAM PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of farmers benefitted from the Pradhan Mantri Kisan Samman Nidhi Yojana in Fatehpur district during the last three years;
- (b) the number of eligible farmers yet to receive benefits under the said scheme; and
- (c) the details of the time-bound action plan formulated to include the said left over farmers under the said scheme?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme. The instalment-wise details of farmers benefitted in Fatehpur District during the last three financial years is as follows:

Instalment No.	Instalment Period	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
11 th	FY 2022-2023 (April-July)	3,41,189	71.50
12 th	FY 2022-2023 (Aug-Nov)	2,35,422	48.22
13 th	FY 2022-2023 (Dec-March)	2,31,236	49.93
14 th	FY 2023-2024 (April-July)	2,47,317	56.66
15 th	FY 2023-2024 (Aug-Nov)	2,49,150	59.31
16 th	FY 2023-2024 (Dec-March)	2,79,649	76.97
17 th	FY 2024-2025 (April-July)	2,93,130	66.36
18 th	FY 2024-2025 (Aug-Nov)	3,07,429	67.78
19 th	FY 2024-2025 (Dec-March)	3,28,319	78.61
20 th	FY 2025-2026 (April-July)	3,21,433	64.29
21 st	FY 2025-2026 (Aug-Nov)	3,07,371	61.47

(b) & (c): PM-Kisan is an entitlement based scheme and each eligible farmer is entitled to receive the benefit of the scheme. Under the PM-KISAN Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the data of eligible farmers including land records, linking of Aadhaar with their bank accounts and e-KYC for successful transfer of the benefits. The registration of farmers and their verification under the Scheme is an ongoing process. The farmers can register themselves through PM-KISAN Portal and Common Service Centers (CSCs). All such applications are approved by the concerned States/UTs after due verification. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

Further, in order to expand coverage and to ensure that no eligible farmers are left out from the Scheme, the Government of India time to time undertakes saturation drives in coordination with the State Governments. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, over 25 lakh eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted in September 2024 to clear the pending self-registration cases, which resulted in the addition of over 30 lakh new farmers.
